

C. A. T. Bench, JAIPUR

Date of Order	Orders <u>019 660/93</u>
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12-184 Sh. S.C. Sethi with Sh. S.K. Singh counsel for the applicant
 & Menish Bhambhani, counsel the resp'ts.
 After hearing for ^{some time} the learned counsel for the applicant want to withdraw this petition on the ground that the applicant wants to make a submission to the higher authorities and in case they decline, he will join the place of his new posting.
 The OA is dismissed accordingly. The stay comes to an end automatically.

(B.M. Bhambhani)
 MCA

(D.L. Mehta)
 Vice-Chairman

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